

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1235/2022 in Company Petition IB/281/2021
NAME OF THE COMPANY	Sew Infrastructure Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Sew Infrastructure Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1235/2022

Present: Ld. Senior Counsel Mr. Avinash Desai for the Applicant.

Ld. Counsel Ms. Aishwarya Chevuturi for the Respondent.

It is stated by the Ld. Counsel for the Applicant that settlement talks are going on in this matter. **Matter is adjourned to 02.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)